

अध्यक्ष महोदय : कल इस पर डिस्कशन आ रहा है ।

श्री चन्द्रजीत यादव : इनसे कहिए कि पूरे फैक्ट्स रखें ।

अध्यक्ष महोदय : इसके अलावा मैं यह बता देना चाहता हूँ कि कपास वालों की जो तबाही हुई है उसकी तरफ एग््रीकल्चर मिनिस्टर ध्यान दें । उन्होंने कहा है कि कर रहे हैं, गवर्नर पंजाब ने भी बोला है...

In spite of that, We must look after them.

श्री मनिराम बागड़ी : कपास के अलावा बाजरा भी एफ०सी०आई० नहीं खरीद रहा है ।

अध्यक्ष महोदय : मेरे सामने बुलाकर मैडम ने उनको कहा है ।

I can vouchsafe for that.

कल आ जाएगा । कार्लिंग अटेंशन के लिए स्वीकृति दे दी गई है ।

चौधरी मुत्तान सिंह (जलेश्वर) : मेरा निवेदन यह है कि 124 रुपए का भाव सरकार ने रखा । हमारे पूरे उत्तर प्रदेश में...

अध्यक्ष महोदय : कल कार्लिंग अटेंशन आ रहा है ।

(व्यवधान)

MR. SPEAKER : Nothing goes on record. Not allowed, Sit down.

श्री हेमवती नन्दन बहुगुणा : आपके डर की वजह से यहां पर हां बोल देते हैं ।

अध्यक्ष महोदय : आप बैठ जाइए ।

श्री राजेश कुमार सिंह (फिरोजाबाद) : मैंने कामर्स मिनिस्टर को बीफ टेलो के संबंध में प्रिविलेज नोटिस दिया था ।

अध्यक्ष महोदय : आप बैठ जाइए ।

(Interruptions)**

MR. SPEAKER : Not allowed. You come to me.

SHRI N. K. SHEJWALKAR (Gwalior) Sir, the Hon. Minister has every right to intervene but we should also be given an opportunity to speak when he says something which is incorrect.

(Interruptions)**

MR. SPEAKER : No. Not allowed. You come to me.

The matter is coming up tomorrow.

PAPERS LAID ON THE TABLE

Notifications under Industries (Development and Regulation) Act

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 18AA of the Industries (Development and Regulation) Act, 1951 :—

1. S. O. 631 (E) published in Gazette of India dated the 3rd September, 1983 regarding extension of period of take over of management of Messrs Krishna Silicate and Glass Works Limited, Calcutta, beyond five years.
2. S.O. 693 (E) published in Gazette

of India dated the 29th September, 1983 regarding extension of period of take over of management of Messrs Shri Janki Sugar Mills and Company, Doiwala beyond five years.

3. S.O. 696 (E) published in Gazette of India dated the 29th September, 1983 regarding extension of period of take over of management of Messrs Cauvery Spinning and Weaving Mills Limited, Pudukottai, beyond five years.

[Placed in Library. See No. LT-7011/83]

Twenty-First Report etc. of Deputy Commissioner for Linguistic Minorities in India from July 1980 to June 1981

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : I beg to lay on the Table :

1. A copy of the Twenty-First Report (Hindi and English versions) of the Deputy Commissioner for Linguistic Minorities in India for the period from July, 1980 to June, 1981.
2. An Explanatory Note (Hindi and English versions) in regard to the Report.

[Placed in Library. See No. LT-7012/83]

Notifications under Pensions Act, Central Industrial Security Act and All India Services Act

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P VENKATASUBBAIAH) : I beg to lay on the Table :

1. A copy of the Payment of Arrears of Pension (Nomination) Rules, 1983 (Hindi and English versions) published in Notification No. 26 (3)—Pension Unit/82 in Gazette of

India dated the 26th August, 1983 under section 16 of the Pensions Act, 1871.

[Placed in Library. See No. LT-7013/83]

2. A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 22 of the Central Industrial Security Force Act, 1968 :—

- (i) The Central Industrial Security Force (Seventh Amendment) Rules, 1983 published in Notification No. GSR 732 in Gazette of India dated the 8th October, 1983.
- (ii) The Central Industrial Security Force (Sixth Amendment) Rules, 1983 published in Notification No. GSR 803 in Gazette of India dated the 5th November, 1983.

[Placed in Library. See No. LT-7014/83]

3. A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:—

- (i) The Indian Administrative Service (Fixation of Cadre Strength) Seventh Amendment Regulations, 1983 published in Notification No. GSR 588 in Gazette of India dated the 13th August, 1983.
- (ii) The All India Services (Discipline and Appeal) Amendment Rules, 1983 published in Notification No. GSR 612 in Gazette of India dated the 20th August, 1983.
- (iii) The Indian Police Service (Pay) Fourth Amendment Rules, 1983 published in Notification No. GSR 657 in Gazette of India dated the 10th September, 1983.
- (iv) The Indian Police Service (Fixation of Cadre Strength) Third Amend-